

logy which motivated him to do such a thing?

DR. P. SUBBARAYAN: Well, Sir, he pleaded that he was out of mind but the doctors found he was quite sane.

SHRI BHUPESH GUPTA: Now, coming to the other aspect of the matter, may I know what happened to the letters which were recovered and salvaged? Were they delivered to the addressees?

DR. P. SUBBARAYAN: They were deposited in the river because the particular postman concerned was too lazy to go round and he came back after 45 minutes. So the Sub-Postmaster suspected that there was something wrong with this man but then he could not find anything. Afterwards this information came and some of these letters were recovered after having been in water for some time and the hon. Member himself can presume what would have happened.

**RELEASE OF RESERVE STOCKS OF
FOODGRAINS FROM CENTRAL
GOVERNMENT GODOWNS**

*521. SHRI P. C. MITRA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the purpose of keeping reserve stocks of foodgrains in Central Government godowns at Ranchi and other mofussil towns is for releasing them when the stocks in the State Government godowns in any particular area are exhausted; and

(b) if so, what is the procedure for getting delivery of the stocks from the Central Government godown by the District Authorities?

THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA): (a) and (b) Central Government godowns in Bihar, as in other states, are maintained primarily for holding the Central reserve stock and for meeting the requirements of the local fair price shops. The requirements of

the state governments for meeting the needs of other places are met separately by direct allotment from the ports. If in an emergency, stocks are required immediately from the nearby Central godowns, such requests from the State governments are usually met, as far as practicable

SHRI P. C. MITRA: May I know, Sir, whether ration shops in Ranchi were not supplied with foodgrains for more than three weeks in the month of May, 1960?

SHRI M. V. KRISHNAPPA: Whenever the Bihar Government wanted, we have supplied them foodgrains. That is the reason why nearly 21 Central godowns exist in many places in Bihar State. In addition to these Central godowns, we also allot foodgrains from the ports. Whenever a big allotment is asked for by the State Government for different directions, we send them from Calcutta itself.

SHRI P. C. MITRA: May I know, Sir, what is the harm in vesting the District Magistrate or the Deputy Commissioner with power to requisition stock from the Central godowns, when there is no stock in the State godowns?

SHRI M. V. KRISHNAPPA: He has all the powers. Whenever he wants, the local District Magistrate who is in charge of food distribution there, can place an indent on the Central Government's godown. He can direct that godown to deliver stocks. That is the system working in all the States.

SHRI MAHESWAR NAIK: In view of the fact that the grain stocks cannot last beyond a certain length of time, how does the Government dispose of the surplus stock?

SHRI M. V. KRISHNAPPA: No such occasion generally occurs. Generally we send only so much foodgrains as are required in that area and if that area does not consume it, it is shifted to some other State where it is needed.

SHRI MAHESWAR NAIK; Are there enough stocks in the Central godowns?

SHRI M. V. KRISHNAPPA; We always have surplus stocks in our Central Government godowns.

SHRI JASWANT SINGH; I would like to know whether the Central Government has godowns in all the States or it is only in some selected States.

SHRI M. V. KRISHNAPPA: Wherever there is need, there are godowns. All States are not in need of foodgrains from the Central Government. For example, some of the States in India supply foodgrains to the Central Government. In such States there is no need for the Central Government to maintain godowns.

SHRI JASWANT SINGH; May I know, Sir, whether the godowns are kept only in deficit States?

SHRI M. V. KRISHNAPPA: There are Central Government godowns both in the deficit States and surplus States. In the case of surplus States the godowns are meant to stock the produce that is grown there and from there we despatch the surplus produce. In the case of deficit States, the godowns are meant for distribution of foodgrains brought from outside.

SHRI N. SRI RAMA REDDY; Are sufficient measures taken by the Central Government for meeting the scarcity of goodgrains in Mysore State?

SHRI M. V. KRISHNAPPA; Yes, Sir. Mysore has enough , of foodgrains. If they fall short and if they ask us, we are prepared to supply them.

*522 to *524. [The questioner {Shri J. B. Hajjer} was absent. For answers vide cols. 2667-68 infra.]

**'FAMILY PLANNING NEWS'
MAGAZINE**

*525. SHRI GURUDEV: Will the Minister of HEALTH be pleased to state:

(a) what is the paid-for net circulation of "Family Planning News" magazine;

(b) what is its annual expenditure budget; and

(c) what is its total circulation?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Nil.

(b) The estimated annual expenditure on the publication and circulation of the "Family Planning News" magazine is Rs. 58,000.

(c) Ten thousand copies of the magazine are printed for circulation every month.

SHRI GURUDEV: May I know, Sir, the selling price of the magazine?

SHRI D. P. KARMARKAR; Subject to correction, I think at the moment it is free.

SHRI GURUDEV: How does the Government expect to achieve its aim of educating public opinion on matters of family planning through this magazine, when the Government has not fixed the price and does not want to sell the magazine?

SHRI D. P. KARMARKAR; Sir, I could not follow.

MR. CHAIRMAN; How do you expect to educate people through this magazine if you are selling it free—he asks.

SHRI GURUDEV: People who want to take advantage of the magazine are debarred from it, since they are not able to purchase the magazine.

SHRI D. P. KARMARKAR: This is a new cause likely to prove advantageous to Members of Parliament, who are supplied free. I have got a list of others also.